

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. **25/AM10**
SCHEDULED TO BE HELD ON 16.09.2009 (HELD ON 18.09.2009)
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **25/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with ‘Plastic & Rubber Products’ scheduled to be held on **16.09.2009 (held on 18.09.2009)** under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **24/AM10 held on 09.09.2009.**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

3.1.1	Case No. A-70	DHARIYAL POLYMERS	HQ F. No. 01/87/050/00021/AM09/DES-VII	Status: Approved
	NC No.: 25/AM10 Dated:16.09.2009	Adv. Lic. No. 0810063179 Dated 23.02.2007	RLA F. No. 08/24/040/00341/AM07	

Application: Request is for amendment in the description of export product.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved** with modification in the description of export item in supersession of earlier norms ratified in NC Meeting No. 11/AM09 held on 25.06.2008 (Case No. 17/3/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Carboxy Methyl Cellulose	1 MT	Poly Anionic Cellulose Polymer	0.1170 MT

The above approval is subject to submission of a Certificate to RLA from ONGC (buyer) that the supplies made were found to be of desired quantity and quality.

ONLINE CASES

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Case No.:8/42/87-ALC1/2008	Party Name:LUX INDUSTRIES LIMITED,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Approved
HQ File :01/87/050/00650/AM09/	RLA File :02/24/040/00252/AM09/	Lic.No/Date:0210122357 19.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39000000	71/0- BOPP Polybags 60 Microns : Size : 21cm X 28cm X 4.5 cm used as Packing material for 100% Cotton Knitted Garments	74883.000	Number	168700.00	3500.00 US\$
				Total	168,700.00	3,500.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39000000	BOPP Polybags 60 Microns : Size : 21cm X 28cm X 4.5 cm	76380.000	Number	158305.18	3284.34 US\$
				Total	158,305.18	3,284.34

Decision: With D/o C&PC OM No. 46011/25/2009-PC.II dated 09.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BOPP Polybags 60 Micron Size 21 cm x 28 cm x 4.5 cm Used as packing material for 100% Cotton Knitted Garments	1 No.	BOPP Polybags 60 Micron Size 21 cm x 28 cm x 4.5 cm	Net + 2% wastage

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Case No.:2/6/87-ALC1/2009		Party Name:IRE-TEX PREMIER INDIA PVT.LTD,		Meet No/Date:25/87-ALC1/2009 16.09.2009		Status: Approved																																											
HQ File :01/87/050/00023/AM10/		RLA File :07/24/040/00022/AM10/		Lic.No/Date:0710064317 22.04.2009		Defer Date:																																											
Application: Request is for adhoc norms for following: <table> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>EXPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>FOB/FOR (Rs.)</th> <th>FOB (in Currency of realisation)</th> </tr> <tr> <td>1</td> <td>39201019</td> <td>63/0- CUSION - (THE KG CONTENT OF PE FOAM IN THE EXPORT ITEM-80987 KGS.</td> <td>294500.000</td> <td>Number</td> <td>9673125.00</td> <td>192500.00 US\$</td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td>Total</td> <td>9,673,125.00</td> <td>192,500.00</td> </tr> </table> <table> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>IMPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>CIF (Rs.)</th> <th>CIF (Currency)</th> </tr> <tr> <td>1</td> <td>39201019</td> <td>P E FOAM</td> <td>85250.000</td> <td>K.G</td> <td>9377500.00</td> <td>183333.00 US\$</td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td>Total</td> <td>9,377,500.00</td> <td>183,333.00</td> </tr> </table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39201019	63/0- CUSION - (THE KG CONTENT OF PE FOAM IN THE EXPORT ITEM-80987 KGS.	294500.000	Number	9673125.00	192500.00 US\$					Total	9,673,125.00	192,500.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	1	39201019	P E FOAM	85250.000	K.G	9377500.00	183333.00 US\$					Total	9,377,500.00	183,333.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																											
1	39201019	63/0- CUSION - (THE KG CONTENT OF PE FOAM IN THE EXPORT ITEM-80987 KGS.	294500.000	Number	9673125.00	192500.00 US\$																																											
				Total	9,673,125.00	192,500.00																																											
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1	39201019	P E FOAM	85250.000	K.G	9377500.00	183333.00 US\$																																											
				Total	9,377,500.00	183,333.00																																											
Decision: With D/o C&PC OM No. 46011/54/2009-PC.II dated 10.09.2009, following adhoc norms are approved: <table> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> <tr> <td>Polyethylene Foam Cushions</td> <td>1 kg</td> <td>Relevant Polyethylene Foam (Thickness 1.5” to 2.5”)</td> <td>1.05 kg/kg content in the export product</td> </tr> </table>								EXPORT ITEM	QTY	IMPORT ITEM	QTY	Polyethylene Foam Cushions	1 kg	Relevant Polyethylene Foam (Thickness 1.5” to 2.5”)	1.05 kg/kg content in the export product																																		
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20	Case No.:17/17/87-ALC1/2009		Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.		Meet No/Date:25/87-ALC1/2009 16.09.2009		Status: Approved		
	HQ File :01/87/050/00133/AM10/		RLA File :17/24/040/00006/AM10/		Lic.No/Date:1710002634 08.06.2009		Defer Date:		
	Application: Request is for adhoc norms for following:								
	Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	39173990	63/0- GRP Pipe Dia 2000 PN6 SN5000 with one coupling at 5.85 Meters	612.000	Meter	19182636.00	381744.00 US\$
2	39173990	63/0- GRP Pipe Dia 1900 PN10 SN5000 with one coupling at 5.85 meters	612.000	Meter	17915331.00	356524.00 US\$
3	39173990	63/0- GRP Pipe Dia 1800 PN16 SN5000 with one coupling at 5.85 Meters	612.000	Meter	17828901.00	354804.00 US\$
4	39174000	63/0- GRP Fittings & Couplings (Dia 2000 PN 6 ; Dia 1900 PN 10 ; Dia 1800 PN 16 ; Dia 1800 PN 25)	19.000	Number	1807744.00	35975.00 US\$
				Total	56,734,612.00	1,129,047.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	70191200	Roving (of any make, Grade, type or Specification)	185458.683	K.G	10221803.34	199839.75 US\$
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	143.195	K.G	33545.21	655.82 US\$
3	56081900	Polyrelease Film	309.238	K.G	29420.79	575.19 US\$
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	742.367	K.G	334153.06	6532.81 US\$
5	56081900	Polyester Netting 153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	336.106	K.G	184638.69	3609.75 US\$
6	70193100	Chop Strand Mat (450 GSM or any other Grade Make Type Specification)	204.140	K.G	17228.91	336.83 US\$
7	70191200	Woven Roving (EWR-800-1.OM or any other Grade Make Type Specification)	601.370	K.G	39988.10	781.78 US\$
8	39079120	Resin (EPS-1or any other make, grade, type or specification)	182067.986	K.G	10989077.40	214840.22 US\$
9	25051012	Silica Sand	380318.146	K.G	1750794.33	34228.63 US\$
10	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	419.034	K.G	169323.40	3310.33 US\$
11	29096000	Andonox, Butanox OR Trigonox (M-60, or any other Grade Make type or specification)	4455.716	K.G	968618.38	18936.82 US\$
12	29025000	Styrene	8975.252	K.G	821760.71	16065.70 US\$
				Total	25,560,352.32	499,713.63

Decision: With D/o C&PC OM No. 46011/72/2004-PC.II dated 11.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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1. GRP Pipe Dia 2000 PN 6 SN 5000 with one coupling at 5.85 Meters	1 kg	1. Fiber Glass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.1749 kg 0.0002 kg 0.0004 kg 0.0009 kg 0.0004 kg 0.2340 kg 0.6212 kg 0.0005 kg 0.0058 kg 0.0117 kg
2. GRP Pipe Dia 1900 PN 10 SN 5000 with one coupling at 5.85 Meters	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.2250 kg 0.0002 kg 0.0004 kg 0.0010 kg 0.0005 kg 0.2410 kg 0.5634 kg 0.0005 kg 0.0060 kg 0.0120 kg
3. GRP Pipe Dia 1800 PN 16 SN 5000 with one coupling at 5.85 Meters	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.3699 kg 0.0002 kg 0.0005 kg 0.0012 kg 0.0006 kg 0.2592 kg 0.3984 kg 0.0005 kg 0.0065 kg 0.0130 kg
4. GRP Fitting and Coupling Dia 2000 PN 6, Dia 1900 PN 10, Dia 1800 PN 16, Dia 1800 PN 25	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand	0.4371 kg 0.0002 kg 0.0004 kg 0.0010 kg 0.0005 kg 0.3450 kg 0.2391 kg

8.	Accelerator	0.0007 kg
9.	Andonox/Butanox/Trigonox	0.0086 kg
10.	Styrene	0.0173 kg

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Case No.:6/13/87-ALC1/2009	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Approved
HQ File :01/87/050/00085/AM10/	RLA File :17/24/040/00010/AM10/	Lic.No/Date:1710002643 16.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39173990	63/0- GRP Pipe Dia 2000 PN6 SN5000 with one coupling at 5.90 Meters	60.000	Meter	1944344.00	39161.00 US\$
2	39173990	63/0- GRP Pipe Dia 1800 PN16 SN5000 with one coupling at 5.90 Meters	133.000	Meter	4005762.00	80680.00 US\$
3	39174000	63/0- GRP Fittings & Couplings	11.000	Number	989226.00	19924.00 US\$
				Total	6,939,332.00	139,765.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	70191200	Roving (of any make, Grade, type or Specification)	23524.644	K.G	1398086.62	27657.50 US\$
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	16.050	K.G	4551.52	90.04 US\$
3	56081900	Polyrelease Film	34.869	K.G	3314.06	65.56 US\$
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	83.444	K.G	37119.37	734.31 US\$
5	56081900	Polyester Netting 153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	37.818	K.G	18753.54	370.99 US\$
6	70193100	Chop Strand Mat (450 GSM or any other Grade Make Type Specification)	23.510	K.G	1960.83	38.79 US\$
7	70191200	Woven Roving (EWR-800-1.OM or any other Grade Make Type Specification)	215.430	K.G	35501.27	702.30 US\$

8	39079120	Resin (EPS-1 or any other make, grade, type or specification)	20314.635	K.G	1417128.31	28034.19 US\$
9	25051012	Silica Sand	36395.174	K.G	128784.72	2547.67 US\$
10	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	55.203	K.G	37950.41	750.75 US\$
11	29096000	Andonox, Butanox OR Trigonox (M-60, or any other Grade Make type or specification)	482.727	K.G	115664.97	2288.13 US\$
12	29025000	Styrene	980.324	K.G	90190.81	1784.20 US\$
				Total	3,289,006.43	65,064.43

Decision: With D/o C&PC OM No. 46011/72/2004-PC.II dated 11.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe Dia 2000 PN 6 SN 5000 with one coupling at 5.9 Meters	1 kg	1. Fiber Glass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.1749 kg 0.0002 kg 0.0004 kg 0.0009 kg 0.0004 kg 0.2340 kg 0.6212 kg 0.0005 kg 0.0058 kg 0.0117 kg
2. GRP Pipe Dia 1800 PN 16 SN 5000 with one coupling at 5.90 Meters	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.3699 kg 0.0002 kg 0.0005 kg 0.0012 kg 0.0006 kg 0.2592 kg 0.3984 kg 0.0005 kg 0.0065 kg 0.0130 kg
3. GRP Coupling	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting	0.4005 kg 0.0002 kg 0.0005 kg 0.0010 kg 0.0006 kg

		6. Unsaturated Polyester Resin	0.3470 kg
		7. Silica Sand	0.2735 kg
		8. Accelerator	0.0007 kg
		9. Andonox/Butanox/Trigonox	0.0087 kg
		10. Styrene	0.0173 kg
4. GRP Fittings	1 kg	1. Fiberglass Roving	0.2416 kg
		2. Polyester Filament Yarn	0.0002 kg
		3. Polyrelease Film	0.0004 kg
		4. Surface Mat	0.0009 kg
		5. Polyester Netting	0.0004 kg
		6. Chop Strand Mat	0.0026 kg
		7. Woven Roving	0.0223 kg
		8. Unsaturated Polyester Resin	0.2851 kg
		9. Silica Sand	0.4768 kg
		10. Accelerator	0.0010 kg
		11. Andonox/Butanox/Trigonox	0.0066 kg
		12. Styrene	0.0120 kg

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Case No.:7/19/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Approved
HQ File :01/87/050/00150/AM10/	RLA File :32/24/040/00014/AM10/	Lic.No/Date:3210040782 09.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BEDNET	781.260	M.T	187263300.00	3745266.00 US\$
				Total	187,263,300.00	3,745,266.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANUELS	750.000	M.T	60000000.00	1200000.00 US\$
2	32069000	ADDITIVE MASTERBATCH	101.550	M.T	35542500.00	710850.00 US\$
				Total	95,542,500.00	1,910,850.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 24/87-ALC1/2009 dated 09.09.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Longlasting Insecticides HDPE Mosquito Bed Net (HDPE Knitted Fabrics)	1 kg	1. HDPE Granules	0.960 kg
		2. Relevant Additive Master Batch (NPTT-1/NPTT-2)	0.130 kg

27	Case No.:1/19/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Approved
	HQ File :01/87/050/00144/AM10/	RLA File :07/24/040/00171/AM10/	Lic.No/Date:0710066167 24.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN-21.680 MT.	22.989	M.T	1885241.75	39235.00 US\$
				Total	1,885,241.75	39,235.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39041090	PVC RESIN	21.680	M.T	811845.54	16585.20 US\$
				Total	811,845.54	16,585.20

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2009 dated 15.04.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

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Case No.:8/19/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Approved
HQ File :01/87/050/00151/AM10/	RLA File :02/24/040/00088/AM10/	Lic.No/Date:0210129608 28.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE(High Density Polyethylene)Granules /LLDPE(Linear Low Density Polyethylene) granules	6250.000	M.T	390070313.00	7968750.00 US\$
				Total	390,070,313.00	7,968,750.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	27101190	Naphtha	14179.000	M.T	333149784.00	6805920.00 US\$
2	29420090	Solvent Exxsol Hexane RD	93750.000	K.G	2294531.00	46875.00 US\$
3	38151900	Catalyst Lynx-1010HA /Z212/ Z213/PZ Catalyst/RZ200 Catalyst/DONOR -C/TEAL/HS Catalyst/Z-230-1/ TIBAL/ THF Catalyst	2875.000	K.G	37997438.00	776250.00 US\$
4	28112200	Additives Atmer-163/DLTP /PS-800/ Crodamide- ER/ Sylobloc 45H/ Optibloc-10/LDPE/ Lotrene , Kynerflex 2821/ Viton GB Free Flow/VGBSARZ 100/200/Tinuvin 783 FDL/ Calcium stearate/ Octeal 9-10/ZN Stearate/ GMS-	39219.000	K.G	6719152.00	137265.63 US\$

		40/90, Viton Sarz-100/200				
5	38123090	Anti-oxidants DHT4A/HYCITE/Anox PP1 8/ Irganox 1010/ KINOX- 10/EU 10/Irganox 1076 /kinox-76/eu-76 Irgafos 168/EU-68/ K-68/ Irganox 3114/PEPQ/ Ultrano x 626/DSTDP/Irganox 20	15000.000	K.G	4038375.00	82500.00 US\$
				Total	384,199,280.00	7,848,810.63

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 14/87-ALC1/2009 dated 01.07.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE/HDPE Granules	1 MT	1. Naphtha	2268.64 kg
		2. Solvent (Exxsol Hexane RD/ N-Hexane/ Cyclohexane)	15 kg
		3. Catalysts (Lynx-1010 HA/ Z 212/ Z 213/ PZ Catalyst/ RZ 200 Catalyst/ Donor-C/ TEAL/ HS Catalyst/ Z-230 -1/ TIBAL/ THF Catalyst)	0.46 kg
		4. Additives (ATMER 163/ DLTP/ PS-800/ Crodamide ER/ Sylobloc 45H/ Optibloc 10/ LDPE/ Lotrene/ Kynerflex 2821/ Viton GB Free flow/ VGB-SARZ 100/200/ Tinuvin783 FDL/ Calcium Stearate/ Octeal 9-10/ ZN Stearate/ GMS-40/90/ Viton Sarz-100/200)	6.275 kg
		5. Anti-oxidants (DHT 4A/ HYCITE/ Anox PP18/ Irganox 1010/ KINOX-10/ EU 10/ Irganox 1076/ kinox 76/ eu-76/ Irgafos 168/ EU-68/ K-68/ Irganox 3114/ PEPQ/ Ultrano 626/ DSTDP/ Irganox 20)	2.40 kg

31	Case No.:3/20/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Approved
	HQ File :01/87/050/00154/AM10/	RLA File :05/24/040/00265/AM10/	Lic.No/Date:0510247109 03.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042290	62/0- PVC COMPOUND GRADE NO. RT - 125(SHOE SOLE GRADE)	95.500	M.T	6317325.00	128925.00 US\$
				Total	6,317,325.00	128,925.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39042110	PVC RESIN K. VALUE 66-67	57.300	M.T	2737507.50	55867.50 US\$
2	29173920	DI OCTYL PHATHALATE(D.O.P)	31.515	M.T	1968899.87	40181.63 US\$
				Total	4,706,407.37	96,049.13

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 2/87-ALC1/2009 dated 08.04.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Shoe Sole Grade No. RT-125	1 kg	1. PVC Resin	0.600 kg
		2. Dioctyl Phthalate	0.330 kg

35	Case No.:1/22/87-ALC1/2009	Party Name:LUX INDUSTRIES LIMITED,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Approved
	HQ File :01/87/050/00173/AM10/	RLA File :02/24/040/00097/AM10/	Lic.No/Date:0210130389 13.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39000000	63/0- BOPP Polybags (60 Microns) used as Packing material for 100% Cotton Knitted Garments	759804.000	Number	1752669.66	35989.11 US\$
				Total	1,752,669.66	35,989.11

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39000000	BOPP Polybags (60 Microns)	775000.000	Number	1638024.50	33635.00 US\$
				Total	1,638,024.50	33,635.00

Decision: With D/o C&PC OM No. 46011/25/2009-PC.II dated 09.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BOPP Polybags 60 Micron Size 21 cm x 28 cm x 4.5 cm Used as packing material for 100% Cotton Knitted Garments	1 No.	BOPP Polybags 60 Micron Size 21 cm x 28 cm x 4.5 cm	Net + 2% wastage

37	Case No.:2/22/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Approved
	HQ File :01/87/050/00174/AM10/	RLA File :02/24/040/00095/AM10/	Lic.No/Date:0210130458 14.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39012000	63/0- HDPE(High Density Polyethylene) granules/LLDPE (Linear Low Density Polyethylene) granules	15700.000	M.T	978675200.00	20096000.00 US\$
				Total	978,675,200.00	20,096,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	27101190	Naphtha	35618.000	M.T	859611176.00	17651153.52 US\$
2	29420090	Solvent Exxsol Hexane RD	235500.000	K.G	4857825.00	99750.00 US\$

3	38151900	Catalyst Lynx-1010HA/Z212/Z213/PZ Catalyst/ RZ 200 Catalyst /DONOR-C/ TEAL/ HSCatalyst/ Z-230-1/TIBAL/THF Catalyst	7222.000	K.G	80445582.00	1651860.00 US\$
4	28112200	Additives Aimer-163/DLTP/PS-800/ Crodamide-ER/ Sylobloc 45H/ Optibloc-10/LDPE/ Lotrene, Kynerflex 2821/ Viton GB Free Flow/ VGBSARZ 100/200/Tinuvin 783 FDL/ Calcium stearate/ Octeal 9- 10/ ZN Stearate/GMS- 40/90, Viton Sarz -100/200	98518.000	K.G	14225331.00	292101.25 US\$
5	38123090	Anti-oxidants DHT4A/HYCITE/ Anox PP18/ Irganox1010/Kinox-10/ EU10/Irganox 1076/kinox-76/eu-76 Irgafos 168/EU-68/k- 68/Irganox 3114/PEPQ/Ultrinox 626/DSTDP/ Irganox 20	37680.000	K.G	8549772.00	175560.00 US\$
				Total	967,689,686.00	19,870,424.77

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 14/87-ALC1/2009 dated 01.07.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE/HDPE Granules	1 MT	1. Naphtha	2268.64 kg
		2. Solvent (Exxsol Hexane RD/ N-Hexane/ Cyclohexane)	15 kg
		3. Catalysts (Lynx-1010 HA/ Z 212/ Z 213/ PZ Catalyst/ RZ 200 Catalyst/ Donor-C/ TEAL/ HS Catalyst/ Z-230 -1/ TIBAL/ THF Catalyst)	0.46 kg
		4. Additives (ATMER 163/ DLTP/ PS-800/ Crodamide ER/ Sylobloc 45H/ Optibloc 10/ LDPE/ Lotrene/ Kynerflex 2821/ Viton GB Free flow/ VGB-SARZ 100/200/ Tinuvin783 FDL/ Calcium Stearate/ Octeal 9-10/ ZN Stearate/ GMS-40/90/ Viton Sarz-100/200)	6.275 kg
		5. Anti-oxidants (DHT 4A/ HYCITE/ Anox PP18/ Irganox 1010/ KINOX-10/ EU 10/ Irganox 1076/ kinox 76/ eu-76/ Irgafos 168/ EU-68/ K-68/ Irganox 3114/ PEPQ/ Ultrinox 626/ DSTDP/ Irganox 20)	2.40 kg

3.2 Following application is **withdrawn**:

39

Case No.:5/22/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Approved			
HQ File :01/87/050/00177/AM10/	RLA File :03/94/040/00423/AM10/	Lic.No/Date:0310533821 17.08.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	63/0- XLPE SIOPLAS COMPOUND	300.000	M.T	22227000.00	465000.00 US\$
				Total	22,227,000.00	465,000.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLMER	291.600	M.T	19881288.00	408240.00 US\$
2	29310000	TRI METHOXY VINYL SILANE (VTMOS)	7.500	M.T	1826250.00	37500.00 US\$
3	39123000	DI-CUMYLPEROXIDE (DCP)	0.240	M.T	40908.00	840.00 US\$
4	38123090	ANTIOXIDANT (IRGANOX 1024)	0.240	M.T	52596.00	1080.00 US\$
				Total	21,801,042.00	447,660.00
Decision: CLA, New Delhi vide their letter dated 17.08.2009 informed that the advance authorization was issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 26/87/AL-1/2008 dt. 08.10.2008. Hence, case was withdrawn .						

3.3 Following application is **rejected**

12	Case No.:11/6/87-ALC1/2009	Party Name:GUJARAT RECLAIM & RUBBER	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Rejected
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HQ File :01/87/050/00032/AM10/	PRODUCTS LTD. RLA File :03/94/040/01041/AM09/	Lic.No/Date:0310515015 08.04.2009	Defer Date:
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40030000	620- RECLAIMED RUBBER	500.000	M.T	9600000.00	200000.00 US\$
				Total	9,600,000.00	200,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40040000	WASTE RUBBER SHEETS,PROFILES, STRIPS	500.000	M.T	3120000.00	65000.00 US\$
				Total	3,120,000.00	65,000.00

Decision: DIPP vide their letter dated 17.09.2009 informed the Committee that the firm in their letter dated 30.06.2009 have stated that the item of import is factory waste and also stated that it is a post consumer waste. The proforma invoice enclosed does not indicate the source of waste as such in the current situation the norms cannot be worked out. Hence, the Committee decided to **reject** the case.

3.4 Following applications are **deferred**:

MANUAL CASES

3.4.1	Case No. A-71	DUJODWALA PAPER CHEMICALS LTD.	HQ F No. 01/87/050/00593/AM09/DES-VII	Status: Deferred
	NC No.: 25/AM10 Dated:16.09.2009	Adv. Lic. No. 0310263337 dated 13.04.2004	RLA F No. 03/94/040/02807/AM04	

Application: Request is for fixation of adhoc norms for the export product “Coumarone Indent Resin”.

Position: Reply is awaited from the firm.

Deferred for Two weeks.

3.4.2	Case No. A-72	UNIVERSAL FORME INDIA (PRIVATE) LTD.	HQ F. No. 01/87/050/00767/AM07/DES-VII	Status: Deferred
	NC No.: 25/AM10 Dated:16.09.2009	Adv. Lic. No. 0410085997 Dated 28.11.2006	RLA F. No. 04/24/040/00315/AM07	

Application: Request for modification of wastage norms.

Position: D/o C&PC will furnish comments.

Deferred for Four weeks.

3.4.3	Case No. A-73	KAAL FLEX PVT. LTD.	HQ F. No. 01/87162/00110/AM10/DES-VII	Status:Deferred
	NC No.: 25/AM10 Dated:16.09.2009			

Application: Request for fixation of Standard Input-Output Norms for the export product 'Poly Core/Barrier Jacket/Flexible Duct Pipes'.

Position: D/o C&PC will furnish comments.

Deferred for Four weeks.

ONLINE CASES

1	Case No.:51/15/81-ALC2/2008	Party Name:NYPRO FORBES PRODUCTS PVT LTD.,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/81/050/00219/AM09/	RLA File :04/24/040/00043/AM09/	Lic.No/Date:0410096234 04.06.2008	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

2	Case No.:1/15/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT.	Meet No/Date:25/87-ALC1/2009	Status: Deferred
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	LIMITED	16.09.2009	
HQ File :01/85/050/00120/AM09/	RLA File :03/94/040/00212/AM09/	Lic.No/Date:0310478949 16.07.2008	Defer Date:21.10.2009
Position: D/L No. 46011/71/2009-PC.II dated 31.08.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

3	Case No.:6/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00516/AM09/	RLA File :03/95/040/00078/AM09/	Lic.No/Date:0310492801 04.11.2008	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.:10/39/87-ALC1/2008	Party Name:DODIA ESTABLISHMENT	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00630/AM09/	RLA File :03/94/040/00906/AM09/	Lic.No/Date:0310500822 01.01.2009	Defer Date:14.10.2009
	Position: D/o C&PC will furnish comments.			

5	Case No.:11/39/87-ALC1/2008	Party Name:JAIN IRRIGATION SYSTEMS LTD	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00631/AM09/	RLA File :03/94/040/00878/AM09/	Lic.No/Date:0310500828 01.01.2009	Defer Date:28.10.2009
	Position: D/L No. 46011/18/2009-PC.II dated 03.09.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

7	Case No.:3/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/85/050/00249/AM09/	RLA File :03/94/040/00930/AM09/	Lic.No/Date:0310504088 28.01.2009	Defer Date:21.10.2009
	Position: D/L No. 46011/71/2009-PC.II dated 31.08.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

8	Case No.:7/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/85/050/00253/AM09/	RLA File :03/94/040/00983/AM09/	Lic.No/Date:0310504969 02.02.2009	Defer Date:21.10.2009
	Position: D/L No. 46011/71/2009-PC.II dated 31.08.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

9	Case No.:19/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00730/AM09/	RLA File :03/95/040/00398/AM09/	Lic.No/Date:0310505328 03.02.2009	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

10	Case No.:20/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00731/AM09/	RLA File :03/95/040/00405/AM09/	Lic.No/Date:0310505336 03.02.2009	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

11	Case No.:11/1/87-ALC1/2009	Party Name:SHOBKAA IMPEX,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00715/AM09/	RLA File :32/24/040/00063/AM09/	Lic.No/Date:3210039943 06.03.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.:12/17/87-ALC1/2009	Party Name:SAATI INDIA PVT LTD	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00128/AM10/	RLA File :03/95/040/00997/AM09/	Lic.No/Date:0310515370 13.04.2009	Defer Date:28.10.2009
	Position: D/L No. 46011/72/2009-PC.II dated 31.08.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

14	Case No.:2/5/87-ALC1/2009	Party Name:NILKAMAL LTD	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00011/AM10/	RLA File :03/95/040/00967/AM09/	Lic.No/Date:0310516029 17.04.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:1/7/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred

	HQ File :01/87/050/00038/AM10/	RLA File :09/24/040/00031/AM10/	Lic.No/Date:0910037819 01.05.2009	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

17	Case No.:3/14/87-ALC1/2009	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00089/AM10/	RLA File :07/24/040/00037/AM10/	Lic.No/Date:0710064617 07.05.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

18	Case No.:9/17/87-ALC1/2009	Party Name:WALTER PACK AUTOMOTIVE PRODUCTS INDIA PVT.LTD.	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00125/AM10/	RLA File :31/24/040/00011/AM10/	Lic.No/Date:3110038465 20.05.2009	Defer Date:28.10.2009
	Position: D/L No. 46011/73/2009-PC.II dated 01.09.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

19	Case No.:7/17/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00123/AM10/	RLA File :07/24/040/00083/AM10/	Lic.No/Date:0710065261 05.06.2009	Defer Date:14.10.2009
	Position: D/o C&PC will furnish comments.			

21	Case No.:14/17/87-ALC1/2009	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00130/AM10/	RLA File :03/94/040/00216/AM10/	Lic.No/Date:0310524185 15.06.2009	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

23	Case No.:15/14/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00101/AM10/	RLA File :03/94/040/00229/AM10/	Lic.No/Date:0310525063 19.06.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

25	Case No.: 22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:14.10.2009
	Position: D/o C&PC will furnish comments.			

26	Case No.: 3/18/87-ALC1/2009	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00141/AM10/	RLA File :05/24/040/00190/AM10/	Lic.No/Date:0510246238 21.07.2009	Defer Date:07.10.2009
	Position: DIPP will furnish comments.			

28	Case No.: 2/19/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00145/AM10/	RLA File :03/94/040/00338/AM10/	Lic.No/Date:0310530496 24.07.2009	Defer Date:14.10.2009
	Position: D/o C&PC will furnish comments.			

29	Case No.: 3/19/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00146/AM10/	RLA File :03/95/040/00230/AM10/	Lic.No/Date:0310530607 24.07.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

32	Case No.: 7/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00158/AM10/	RLA File :08/24/040/00052/AM09/	Lic.No/Date:0810082017 04.08.2009	Defer Date:28.10.2009
	Position: With DIPP letter dated 17.09.2009, following information may be called for from the firm: i) Net weight of each export product and net content of rubber compound, steel and polyethylene in each of the export product; ii) Specific form of carbon to be imported; iii) Type of Steel to be imported and whether it is in billet form or coil form; iv) Wastage at each stage of manufacturing along with justification and			

v) **Past production of item of export under reference and corresponding consumption of various raw material duly certified by Central Excise Authority.**

33	Case No.:8/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date:28.10.2009
	Position: With DIPP letter dated 17.09.2009, following information may be called for from the firm: i) Net weight of each of the export product and net content of rubber compound, nylon cord fabric and chain in export; ii) GSM of nylon cord fabric and specific material of chain; iii) Form of carbon to be imported; iv) Wastage at each stage of manufacturing along with justification and v) Past production of item of export under reference and corresponding consumption of various raw material duly certified by Central Excise.			

34	Case No.:9/20/87-ALC1/2009	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00160/AM10/	RLA File :17/24/040/00011/AM10/	Lic.No/Date:1710002736 04.08.2009	Defer Date:14.10.2009
	Position: D/o C&PC will furnish comments.			

36	Case No.:4/22/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00176/AM10/	RLA File :03/94/040/00416/AM10/	Lic.No/Date:0310533789 13.08.2009	Defer Date:14.10.2009
	Position: D/o C&PC will furnish comments.			

38	Case No.:3/22/87-ALC1/2009	Party Name:BAYER MATERIALSCIENCE PVT LTD	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00175/AM10/	RLA File :04/24/040/00065/AM10/	Lic.No/Date:0410106917 17.08.2009	Defer Date:30.09.2009
	Position: Application is awaited from RLA.			

40	Case No.:6/22/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00178/AM10/	RLA File :03/95/040/00313/AM10/	Lic.No/Date:0310533990 18.08.2009	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

41	Case No.:7/22/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00179/AM10/	RLA File :04/24/040/00068/AM10/	Lic.No/Date:0410107039 19.08.2009	Defer Date:07.10.2009
	Position: Application is awaited from RLA.			

42	Case No.:1/23/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00180/AM10/	RLA File :05/24/040/00273/AM10/	Lic.No/Date:0510248117 24.08.2009	Defer Date:07.10.2009
	Position: Application is awaited from RLA.			

43	Case No.:2/23/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00181/AM10/	RLA File :05/24/040/00279/AM10/	Lic.No/Date:0510248118 24.08.2009	Defer Date:07.10.2009
	Position: Application is awaited from RLA.			

44	Case No.:4/23/87-ALC1/2009	Party Name:POLYLINK POLYMERS(INDIA)LIMITED	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00183/AM10/	RLA File :08/24/040/00123/AM10/	Lic.No/Date:0810082534 25.08.2009	Defer Date:07.10.2009
	Position: Application is awaited from RLA.			

45	Case No.:1/25/87-ALC1/2009	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred

	HQ File :01/87/050/00190/AM10/	RLA File :05/24/040/00290/AM10/	Lic.No/Date:0510248892 07.09.2009	Defer Date: 07.10.2009
	Position: Application is awaited from RLA.			

46	Case No.:2/25/87-ALC1/2009	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:25/87-ALC1/2009 16.09.2009	Status: Deferred
	HQ File :01/87/050/00191/AM10/	RLA File :05/23/040/00032/AM10/	Lic.No/Date:0510248960 09.09.2009	Defer Date: 07.10.2009
	Position: Application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
